NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | W 183 | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|---------|--|
| | TP 14/17 | Hearing | 433 | PPG Asian Paints Pvt. Ltd. Vs Meta Closures Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is absent. Petitioner is called, absent. Petitioner to comply the relevant provisions of I&B Code applicable to the facts of this case.

Time granted finally to 11.08.2017.

MEMBER (J)